

**Setting UP of I. T. D. C. Hotel In West Bengal**

3993. SHRI SATYAGOPAL MISARA:  
Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether there is any proposal to set up one ITDC Hotel at Degha, West Bengal;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). ITDC's Annual Plan 1992-93 does not include any provision for the setting up of hotel at Digha in West Bengal.

(c) ITDC is a Commercial Undertaking and undertakes construction of hotels after evaluating various factors such as availability of land at reasonable price, availability of funds, economic viability, inter-se priority etc.

**IFC Assistance of Fruit Processing Projects In M. P.**

3994. KUMAR PUSHAP DEVE SINGH:  
Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the International Finance Corporation (IFC) has shown interest in funding some fruit processing projects in Madhya Pradesh;

(b) if so, the amount proposed by the IFC those projects; and

(c) the place in the State where fruit processing projects are proposed to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING IN-

DUSTRIES (SHRI GIRIDHAR GOMANGO): (a) to (c). International Finance Corporation (IFC) has intimated that in principle they are interested in financing food processing industries including fruit processing in Madhya Pradesh particularly, those which could be export oriented. They have also informed that they had arranged for an international consultancy firm to visit India including Madhya Pradesh to explore and identify viable projects in food processing. The consultants have just completed their report and IFC is discussing the report with the consultants.

**Repairs to Aircraft**

3995. SHRI MADAN LAL KHURANA:  
SHRI JEEWAN SHARMA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Airbus Industries of France has been carrying out repair works to aircrafts including airbus 310 of the India Airlines and the Air India;

(b) if so, the details of the repairs done by it in last three years and the amount thereof charged for it;

(c) whether any feasibility study has been conducted for utilising the services of the Hindustan Aeronautics Limited for such repairs; and

(d) if so, the details thereof ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). In case of A-30 aircraft of Air India only technical guidance and support has been taken from Airbus Industrie.

In the last three years, Airbus Industrie carried out the following work on A-300 air-

craft of India Airlines at the cost of approximately Rs. 10.70 crores: —

- (i) Wing Top Skin repair;
- (ii) Delamination repair as per modification 52-228 issued by Airbus Industrie;
- (iii) Specific non-destructive testing as per modification 53-190, 57-163 issued by Airbus Industrie.
- (iv) Sealing angle repair as per modification 57-146, 57-190, 57-163 issued by Airbus Industrie.

(c) and (d). Indian Airlines and Air India obtain the services of M/s HAL (Hindustan Aeronautical Ltd.) for utilising their manpower in carrying out repair/modification jobs.

#### **Postponement of Examination in Telecom Department**

3996. SHRI ANANDI CHARAN DAS:  
SHRI CHHITUBHAI GAMIT:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received representations to postpone some departmental examinations scheduled to be held this month all over the country by the Department of Telecommunication;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

\*THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) to (c). A departmental examination for promotion to Junior Accounts Officer was

scheduled to be held on 16, 17, 18th March, 1992. The examination scheduled to be held on 18th March, 1992 was postponed to 21st March, 1992 on account of Dol Jatra (Holi). On administrative grounds, this examination has been further post-pond.

In another case, a request for cancellation of departmental examinations for recruitment to Junior Telecom Officers, Scheduled on 29th February & 1st March, 1992 and 14, 15 March, 1992 was also received from an unrecognised Association. This was not agreed to and the examinations were conducted on the scheduled dates.

#### **Technical Assistance by C. W. C.**

3997. SHRI B. DEVARAJAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether various State Governments have requested the Union Government for technical assistance from the Central Water Commission; and

(b) if so, the decisions taken by Union Government thereon?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Central Water Commission is an apex technical organisation, set up at the Central in the field of water resources development and is charged with the general responsibility of initiating, coordinating and furthering, in consultation with the State Government concerned, scheme for control conservation and utilisation of water resources throughout the country for various purposes. It extends technical assistance to the State Governments on the matters referred to by them from time to time through its 4 Wings. Design and Research Wing provides comprehensive engineering services in planning and design of river valley projects. Planning and Progress Wing